NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH

COURT NO. 1

A. ENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

	*	T.P No.	Purpose	Section	Name of the Parties	X 7 21223
	292/15	153/17	Hearing	391 394	Add Eco-Enviro Ltd.,	
S	L.NO. NAI	ME (IN CAP	ITAL)	DESIGN	IATION	

&

PHONE NUMBER

REPRESENTATION TO WHOM _(Petitioner_____ Respondent)_ **SIGNATURE**

S. VIVEKAMANDA

JA VGB Associates 9845428653

Prema teathi

Kac & Roe/RD

Shri Vivekananda, Advocate for petitioner is present. He reported basing on the report of ROC, the scheme requires modification. He has also filed affidavit giving clarification over the objections raised by the ROC and also filed an application for modification of the Scheme.

Registry is directed to list the application for modification of the Scheme. Counsel is also directed to file two sets of copies.

List it on 21.04.2017.

MEMBER (J)

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MEMBER (T)